

Reorganisation of the Election Commission

340. SHRI SANTOSH KUMAR SAHU: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to reorganise the Election Commission; and

(b) if so, what are the details in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHRIV SHANKAR): (a) No, Sir.

(b) Does not arise.

•T. V. facilities in the country

341. SHRI SANTOSH KUMAR SAHU: DR. BHAI MAHAVIR;

SHRI S. W. DHABE: SHRIMATI AMBIKA SONI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under Government's consideration to extend the television facilities to various other cities in the country; and

(b) if so, what are the details in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI V. P. SATHE): (a) and (b) Following are the approved Sixth Plan proposals for the setting up of new T.V. Stations:

Full-fledged T.V. Centres.

1. Ahmedabad
2. Bangalore
3. Trivandrum
4. Jaipur

T.V. Relay Centres:

1. Ajmer

2. Asansol
3. Cuttack
4. Jammu
5. Kasauli
6. Madurai
7. Murshidabad
8. Panaji
9. Varanasi
- 10.

Vijayawada

Programme Production Centres:

1. Gulbarga
2. Muzaffarpur
3. Raipur

NOTE: A Full-fledged T.V. Centre is under installation at Jullun-been commissioned on 13-4-1979.

Reconstitution of the Press Commission

342. SHRI SANTOSH KUMAR SAHU: SHRI SHIVA CHANDRA JHA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have reconstituted the second Press Commission; if so, what are the names of its Chairman and other members;

(b) whether any change has been made in the terms of reference; if so, what are the details thereof;

(c) whether any time limit has been fixed for submitting its report; if so, by when; and

(d) if the reply to part (c) above be in the negative, what are the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI V. P. SATHE): (a) and (b) No, Sir. Suggestions regarding the 'revised terms of reference of the Press Commission have been invited from the various Press Organisations/Associations and the revised terms of refe-

rence would be finalised after considering these suggestion. The vacancies in the membership of the Press Commission will also be filled up.

(c) and (d) The time limit will be indicated when revised terms of reference of the Commission are notified.

Reorganisation of the Coal Industry

343. SHRI SANTOSH KUMAR SAHU: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether there is any proposal under Government's consideration to reorganise the coal industry; and

(b) if so, what are the details thereof?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI): (a) and (b) Government is reviewing the present organisational set up of Coal India with a view to making it into a more effective instrument for the growth and development of the coal Industry in the country.

Appointment of Engineers by the Bihar Government

344. SHRI BISHAMBHAR NATH PANDE: SHRI KRISHNA NAND JOSHI: SHRI PRAKASH MEHROTRA:

Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether it is a fact that 6000 engineers who were given mass employment by the Bihar Irrigation Department in January, 1979, have not yet been assigned any work;

(b) whether it is also a fact that they have drawn salary amounting to Rs. 10 crores for a whole year without doing any work; and

(c) if so, what are the details in this regard?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI): (a) to (c) Information has been called for from the Bihar Government and will be laid on the Table of the House on receipt.

Disposal of Unserviceable Transformers by DESU

345. SHRI BISHAMBHAR NATH PANDE: SHRI KRISHNA NAND JOSHI:

Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether it is a fact that DESU equipment including transformers worth several crores of rupees was disposed of during 1977-78 as being unserviceable;

(b) whether it has been alleged that a conspiracy between the Government officials and the buyers has resulted in heavy losses to DESU; and

(c) if so, what are the details in this regard?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI): (a) to (c) DESU has reported that some unserviceable equipment including transformers was sold by them during 1977-78, after observing necessary procedural formalities, to the tune of Rs. 40 lakhs (approximately) out of which the sale proceeds of unserviceable/damaged/burnt out transformers accounted for Rs. 6 lacs (approx). Delhi administration has reported that no allegation were received by them involving Government officials and the buyers.

Hindi language programme from Jullundur T.V.

346. SHRI JAGJIT SINGH ANAND: SHRI KHURSHED ALAM KHAN: SHRI SUJAN SINGH;